

for Cooperative Training, New Delhi, for the year 1995-96, together with Audit Report thereon.

- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Council for Cooperative Training, New Delhi, for the year 1995-96.

[Placed in Library See No. LT 853/96]

- (6) A copy each of the following papers (Hindi and English versions) under section 619A of the Companies Act, 1956 :

(i) Review by the Government of the working of the Tamil Nadu Agro Industries Corporation Limited, Madras, for the year 1994-95.

(ii) Annual Report of the Tamil Nadu Agro Industries Corporation Limited, Madras, for the year 1994-95, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

- (7) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (6) above.

[Placed in Library See No. LT 854/96]

[Translation]

The Annual Report and Review by the Government of the working of Indian Petrochemicals Corporation Ltd. Vadodara and Hindustan Insecticides Ltd. for the year 1995-96 etc.

SHRI SIS RAM OLA : I beg to lay on the Table :

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :

(a) (i) Review by the Government of the working of the Indian Petrochemicals Corporation Limited, Vadodara, for the year 1995-96

(ii) Annual Report of the Indian Petrochemicals Corporation Limited, Vadodara, for the year 1995-96, alongwith Audited Accounts, and comments of the Comptroller and Auditor General thereon.

[Placed in Library See No. LT 855/96]

(b) (i) Review by the Government of the working of the Hindustan Insecticides Limited, New Delhi, for the year 1995-96.

(ii) Annual Report of the Hindustan Insecticides Limited, New Delhi, for the year 1995-96, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library See No. LT 856/96]

(c) (i) Review by the Government of the working of the Hindustan Fertilizer Corporation Limited, New Delhi, for the year 1995-96

(ii) Annual Report of the Hindustan Fertilizer Corporation Limited, New Delhi, for the year 1995-96, alongwith Audited Accounts and Comments of the Comptroller and Auditor General thereon.

[Placed in Library See No. LT 857/96]

(d) (i) Review by the Government of the working of the Madras Fertilizers Limited, Madras, for the year 1995-96.

(ii) Annual Report of the Madras Fertilizers Limited, Madras, for the year 1995-96, alongwith Audited Accounts and Comments of the Comptroller and Auditor General thereon.

[Placed in Library See No. LT 858/96]

(e) (i) Review by the Government of the working of the Fertilizers and Chemicals Travancore Limited, Cochin, for the year 1995-96.

(ii) Annual Report of the Fertilizers and Chemicals Travancore Limited, Cochin, for the year 1995-96, alongwith Audited Accounts and Comments of the Comptroller and Auditor General thereon.

[Placed in Library See No. LT 859/96]

- (2) A copy each of the following papers (Hindi and English versions) :

(i) Memorandum of Understanding between the Paradeep Phosphates Limited and the Department of Fertilizers, Ministry of Chemicals and Fertilizers, for the year 1996-97.

[Placed in Library See No. LT 860/96]

(ii) Memorandum of Understanding between the National Fertilizers Limited and the Department of Fertilizers, Ministry of Chemicals and Fertilizers, for the year 1996-97.

[Placed in Library See No. LT 861/96]

[English]

The Annual Report and Review by the Government of the working of Salim Ali Centre for Ornithology and National History for 1994-95 and statement for delay in laying these papers.

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (CAPT. JAI NARAYAN PRASAD NISHAD) : I beg to lay on the Table

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Salim Ali Centre